

Interim Resolution Professional : Arun Kapoor IBBI Registration No. IBBI/PA-003/IP-N00030/2017-18/10230

Name of the corporate debtor: Compuage Infocom Limited Date of commencement of CIRP:02.11.2023; List of creditors as on: 23.03.2024.

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Indian Bank	15-11-2023	1,96,58,69,881.56	1,96,58,69,881.56	Credit Facilities	Yes	Personal Guarantee	No	31.50%	0	0	0	0	Note 1
2	Central Bank of India	09-11-2023	1,81,00,57,818.74	1,81,00,57,818.74	Credit Facilities	Yes	Personal Guarantee	No	29.00%	0	0	0	0	Note 2
3	PNB	10-11-2023	78,36,96,911.20	78,36,96,911.20	Credit Facilities	Yes	Personal Guarantee	No	12.56%	0	0	0	0	Note 3
4	Bandhan Bank	13-11-2023	48,43,89,862.02	48,43,89,862.02	Credit Facilities	Yes	Personal Guarantee	No	7.76%	0	0	0	0	Note 4
5	STCI Finance Limited	10-11-2023	30,60,01,495.00	30,60,01,495.00	Credit Facilities	Yes	Personal Guarantee	No	4.90%	0	0	0	0	Note 5
6	IDBI	15-11-2023	20,69,38,860.38	20,69,38,860.38	Credit Facilities	Yes	Personal Guarantee	No	3.32%	0	0	0	-	Note 6
7	Doha Bank	16-11-2023	10,68,71,156.30	10,68,71,156.30	Credit Facilities	Yes	Personal Guarantee	No	1.71%	0	0	0	0	Note 7
8	IDFC First Bank	16-11-2023	7,18,41,896.00	7,18,41,896.00	Credit Facilities	Yes	Personal Guarantee	No	1.15%	0	0	0	0	Note 8
9	Profectus Capital Pvt Limited	08-12-2023	5,94,03,534.00	5,94,03,534.00	Credit Facilities	Yes	Personal Guarantee	No	0.95%	0	0	0	0	Note 9
9	Total		5,79,50,71,415.20	5,79,50,71,415.20	-	-	-	-	-	-	-	-	-	

Note 1: Indian Bank Security Interest

1 For Working Capital and Covid TL

A Claim Secured by way of 1st pari-passu charge on entire current assets of the company (Present and Future) along with other working capital lenders

B 10% margin by way of FDR for NFB Facility (Already Adjusted with claim)

C Collateral: Exclusive residual charge on commercial property located at 601 & 602 D and G Wing each of Lotus Park, Goregaon as a security for GECLS WCTL facility securing their claim to the extent of only Rs. 12.63 Cr. For the said loan Indian Bank is in process of claiming the said outstanding amount toward GECL WCTL from NCGTC and after getting the claim, the outstanding amount will decrease.

2 Personal Guarantee of Directors Mr Atul and Bhavesh Mehta

Note 2: Central Bank of India Security Interest

For Working Capital

1 Claim Secured by way of 1st pari-passu charge on entire current assets of the company (Present and Future) along with other working capital lenders

2 FD of Rs. 12.02 Cr. Already adjusted with Claim

3 Personal Guarantee of Directors Mr Atul and Bhavesh Mehta

Note 3: Punjab National Bank Security Interest

- 1 Claim Secured by way of 1st pari-passu charge on entire current assets of the company (Present and Future) along with other working capital lenders
- 2 10% margin by way of FDR for NFB Facility (Already Adjusted with claim)
- 3 Personal Guarantee of Directors Mr Atul and Bhavesh Mehta

Note 4: Bandhan Bank Security Interest

- 1 Collateral security for term loan as mortgage on Flat No. 502, 1302, 2002 in A Wing Raheja Ridgewood, Borivali 4000 63.
- 2 For Working capital 1st pari-passu charge on entire current assets of the company (Present and Future) along with other working capital lenders
- 3 Personal Guarantee of Directors Mr Atul and Bhavesh Mehta

Note 5: STCI Security Interest

- 1 Claim Secured by way of 1st pari-passu charge on entire current assets of the company (Present and Future)
- 2 Personal Guarantee of Directors Mr Atul and Bhavesh Mehta

Note 6: IDBI Bank Security Interest

- 1 Claim Secured by way of 1st pari-passu charge on entire current assets of the company (Present and Future) along with other working capital lenders
- 2 For GECL Loan second pari-passu charge on entire current assets of the company (Present and Future) along with other working capital lenders
- 3 Personal Guarantee of Directors Mr Atul and Bhavesh Mehta

Note 7: Doha Bank Security Interest

- 1 Claim Secured by way of 1st pari-passu charge on entire current assets of the company (Present and Future) along with other working capital lenders
- 2 Personal Guarantee of Directors Mr Atul and Bhavesh Mehta

Note 8: IDFC First Bank Security Interest

- 1 Claim Secured by way of 1st pari-passu charge on entire current assets of the company (Present and Future) along with other working capital lenders
- 2 Personal Guarantee of Directors Mr Atul and Bhavesh Mehta

Note 9: Profectus Capital Pvt Limited

- 1 Stocks and receivables hypothecation
- 2 Personal Guarantee of Directors Mr Atul and Bhavesh Mehta

Arun Kapoor

Interim Resolution Professional

In the matter of Compuage Infocom Limited

IBBI Registration Number: IBBI/PA-003/IP-N00030/2017-18/10230

IBBI Registered Address:G-601, Army Co-operative Housing Society, Sector- 09, Nerul (East), Navi Mumbai, Maharashtra – 400706

IBBI Registered E-mail Id - arun.kapoor58@yahoo.in

Authorisation for Assignment (AFA) valid up-to: October 31, 2024

Process Specific Address: Arun Kapoor c/o Ancoraa Resolution Private Limited, 1412, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703

Process Specific Email Id: cirp.compuage@ancoraa.com